

17.29 hrs.

RESERVATION OF POSTS IN
CENTRAL GOVERNMENT SER-
VICES (FOR BACKWARD CLAS-
SES) BILL*

MR. CHAIRMAN: Now, we will take up Item No. 20—Shri R. P. Yadav's Bill.

श्री राजेन्द्र प्रसाद यादव (मछैपुरा) :
सभापति जी, मैं आप की आज्ञा से प्रस्ताव करता हूँ कि केन्द्रीय सरकार की सेवाओं में पिछड़े वर्गों के लिये आरक्षण का उपबन्ध करने वाले विधेयक पर विचार किया जाय।

सभापति जी, इस मुल्क में 52 प्रतिशत बैकवर्ड क्लासेज के लोग बसते हैं, और यदि उन के साथ हरिजनों, गिरिजनों तथा अल्प संख्यकों को मिला दिशा जाय तो उन की संख्या 95 प्रतिशत हो जाती है, जो सामाजिक, शैक्षणिक तथा सांस्कृतिक रूप से पिछड़े हुए, दबे हुए, कुचले हुए हैं। जब तक इन्हें आगे नहीं बढ़ाया जायगा

MR. CHAIRMAN: Mr. Yadav, you may continue next time. We shall now take up Half-an-Hour discussion.

17.30 hrs.

HALF-AN-HOUR DISCUSSION

STATES' VIEWS ON RECOM-
MENDATIONS OF RAJADHAK-
SHA COMMITTEE ON POWER

SHRI B. V. DESAI (Raichur): Mr. Chairman, Sir, I raise a Half-an-Hour discussion on the Unstarred Question dated 18-8-1981 on the recommendations of the Rajadhyaksha Committee on Power. The question was very simple I tried to elicit some answers from the hon. Member Probably thinking that it is an un-starred question and rather he did not have the requisite information regarding that, he did not comply with that.

In fact the Rajadhyaksha Committee Report on Power is a voluminous report. They have taken so much of pain. One important thing I would like to mention here is, it is exactly one year that the Committee presented its report to the Government. The report was presented on 4th September 1980 to the Government. Fortunately, exactly to-day as I am standing here, it is one year past. During this long period of one year our active Government has been unable to elicit favourable opinion from different States. Power is in concurrent list. States have to be taken into consideration and their favourable opinion has to be sought. But nonetheless it is a subject, it is an item which is of vital concern for the entire nation.

The Committee was appointed long back. They have made serious efforts to give its very comprehensive recommendations by going into all the details of power so far as our country is concerned. So, as per his reply they have made some efforts to convene meetings of the different States, Power Ministers and Advisory or Consultative Committees and all that. But nonetheless still they have not come to any point although it is one year past.

Recommendations are so comprehensive that Government need not hesitate to take action from any point. They can start right now and they have given report wherein they have taken a long range point of view—say by the turn of century. They have divided energy into Commercial and non-commercial. They have given the details and all that—how the consumption pattern has developed. In this connection I would like to just read a few sentences regarding commercial and non-commercial energy and how the pattern of consumption has changed in our country:

“Looking back over the past 25 years some important trends in the